

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 132 OF 2024 / EZ**

Soudamini Naik & Others

...Applicant

VERSUS

State of Odisha & Others

...Respondents

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SPCB Odisha, R.No.3

Through

Kolkata

Date:

Sri Dipanjan Ghosh,
Advocates for the Respondent No.3
(State Pollution Control Board, Odisha)
e-mail: dpnjnghsh0@gmail.com
Phone No.:9903080977

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 132 OF 2024 / EZ**

Soudamini Naik & Others ...Applicant

VERSUS

State of Odisha & Others ...Respondents

28 AUG 2024

**REPLY AFFIDAVIT ON BEHALF OF THE STATE
POLLUTION CONTROL BOARD, ODISHA,
RESPONDENT NO.3**

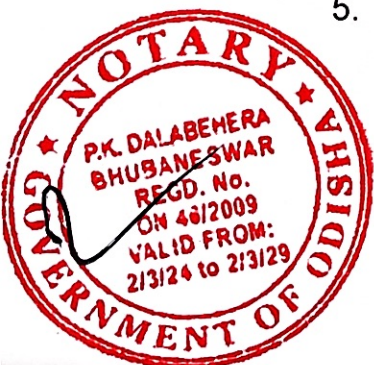
I, Dr. Kailasam Murugesan, IFS, son of late Paramasivam Kailasam aged around 56 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.3 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.



REGD. No.
ON 46/2009
VALID FROM:
2/3/24 to 2/3/29

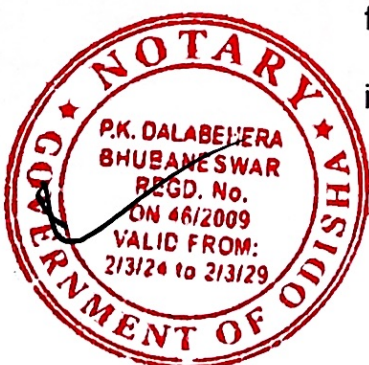
2. That I have gone through the OA and understood the contents thereof.
3. That the Hon'ble NGT, PB, New Delhi suo motu on the basis of letter petition of the applicant addressed to the Tribunal has registered a case vide OA No.82/2024 and in their order dtd.02.05.2024 impleaded various authorities including this Board as party respondents. This Board has been impleaded as R-3. Further, in the order, it has been directed to transfer this OA to the EZB, Kolkata to be listed on 18.07.2024. Copy of order dtd.02.05.2024 in OA No.82/2024 along with copy of letter dtd.09.08.2023 of the appellant received from the Consultant Judicial, NGT, PB, New Delhi vide e-mail is annexed to this affidavit and marked as **ANNEXURE – R3/1 Colly.**
4. That the matter was transferred to the EZB, Kolkata and renumbered as OA No.132/2024/EZ, which was taken up for hearing on 18.07.2024 and adjourned to 03.09.2024.
5. That the issue raised by the applicant in her letter dtd.09.08.2023 is pertaining to the proposed expansion



project benefits by Tata Steel Ltd. for enhancement of production of Manganese Ore for which public hearing in terms of EIA Notification 2006 has been held on 10.08.2023 at 11 AM at Mouza – Bichakundi in the district of Keonjhar, Odisha.

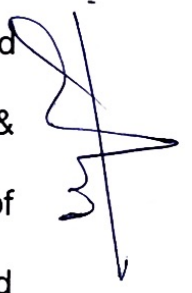
6. That at the outset, it is humbly submitted that as regards grant of environmental clearance in terms of EIA Notification 2006 is concerned, the role of the Board is limited by conducting public hearing under the Chairmanship/Supervision of the Collector of the concerned district or his representative not below the rank of Additional District Magistrate / Sub-Divisional Magistrate of the Sub-Divisional Head Quarter in which jurisdiction, the public hearing is conducted and forward the proceedings of the public hearing to the concerned regulatory authority as the case may be for consideration of environmental clearance.

7. That the venue date and time of public hearing has been fixed by the Collector & DM, Keonjhar (R-2) and intimated the same to the R-3 Board vide his letter



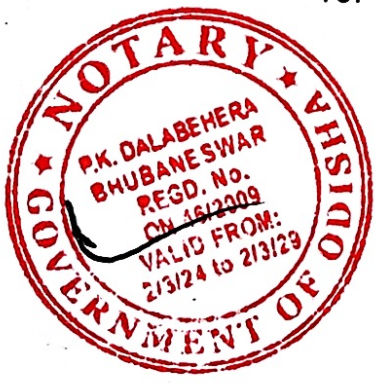
No.1515 dtd.19.06.2023 for further action. A copy of the letter No.1515 dtd.19.06.2023 of the Collector & DM, Keonjhar addressed to the R-3 Board is annexed to this affidavit and marked as ANNEXURE – R3/2.

8. That the R-3 Board after receipt of communication of the R-2 has issued public notice in the English daily, The Times of India and Odia daily, The Samaj published on 4.07.2023 in terms of EIA Notification, 2006 bringing to the notice of all concerned to submit their views, comments, objection etc. relevant to the proposed project of Tata Steel Ltd. for Joda West Iron & Manganese Mines for enhancement of production of Manganese Ore from 1.80 LTPA to 8.0 LTPA to be held on 10.08.2023 at 11 AM at Mouza – Bichakundi, Unit-4 under Barbil Tahasil of Keonjhar district. Copies of public notice published in the Odia daily, The Samaj and The Times of India on 04.07.2023 are annexed to this affidavit and marked as ANNEXURE- R3/3 Colly. It is clarified that the notice published in odia language in the Samaj dtd.4.07.2023 is the replica published in the English daily, The Times of India dtd.04.07.2023.



9. That after conducting the public hearing under the chairmanship and supervision of the representative of the Collector & DM, Keonjhar the R. No. 3, Board has forwarded the said proceedings to the Secretary, MoEF&CC, Govt. of India vide Board's letter No.15089 dtd.26.09.2023. It can be seen from the said letter that the Board while forwarding the proceedings of public hearing has also forwarded the 12 nos. of representations received during public hearing and 2 nos. representations forwarded by the Regional Officer, Keonjhar, which includes the copy of letter petition dtd.09.08.2023 of the applicant. Copy of letter No.15089 dtd.26.09.2023 along with copy of proceeding of the public hearing is annexed to this affidavit and marked as Annexure-R3/4 Colly.

10. That, it is humbly submitted that the MoEF&CC, Govt. of India is the competent authority to take a decision on the proceedings of the public hearing forwarded vide Annexure-R3/4 Colly for grant/refusal of the Environmental Clearance of the unit in terms EIA Notification 2006. So far the unit has not submitted the





copy of environmental clearance for the above expansion project before the R No. 3 Board.

- 11. That the Respondent No.3 Board craves the leave of this Hon'ble Tribunal to file further affidavit if necessary for effective adjudication of this case.
- 12. That the annexures annexed to the present affidavit are true and correct copies of their originals.
- 13. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.



[Signature]
DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

VERIFICATION:

IDENTIFIED BY ME
[Signature]
 ADV. BBSR SHUBANESWAR

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 28th day of August,

2024. **THE ABOVE NAMED DEPONENT BEING IDENTIFIED BY.....**
P.K. Dalabhera
ADV. BBSR APPEARS BEFORE ME AND STATE AN OATH ON.....AT ABOUT.....AM/PM THAT THE CONTAINTS OF THIS AFFIDAVIT ARE TRUE TO THE BEST OF HIS/ HER KNOWLEDGE

[Signature]
DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

[Signature]
P.K. DALABHERA,
 Notary, Bhubaneswar
 Regd. No. ON-46/09

ANNEXURE-R3/1 Colly

8/28/24, 6:55 PM

Gmail - Fwd: ORDER passed in Original Application No. 82/2024



Legal Personnel <legalpersonnel.ospcb@gmail.com>

Fwd: ORDER passed in Original Application No. 82/2024

SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>
To: legalpersonnel.ospcb@gmail.com

15 May 2024 at 16:44

----- Forwarded message -----

From: **OSPCB Odisha** <paribesh1@ospcbboard.org>

Date: Wed, May 15, 2024 at 3:42 PM

Subject: Fwd: ORDER passed in Original Application No. 82/2024

To: <cto17category@ospcbboard.org>, SANTOSH_KUMAR Kuanr <skkuanr@ospcbboard.org>

----- Forwarded message -----

From: **Consultant Judicial-NGT(P.B.)** <judicial-ngt@gov.in>

Date: Wed, May 15, 2024 at 1:15 PM

Subject: ORDER passed in Original Application No. 82/2024

To: Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>, Judicial Section <ngtjudicial-kolkata@gov.in>

Cc: Shri Pradeep Kumar Jena <csori@ori.nic.in>, Shri Pradeep Kumar Jena <csori@nic.in>,

<membersecretary@ospcbboard.org>, <paribesh1@ospcbboard.org>, <chairman@ospcbboard.org>,

<member.secy@ospcbboard.org>, Sri Suresh Chandra Maharana <eic-epcei@nic.in>

Respected Sir/Madam,

I am directed to forward a copy of the **Petition & Order dated 02/05/2024 passed in Original Application No. 82/2024 Soudamini Naik & Ors. ...Applicants Versus State of Odisha & Ors. ...Respondents** . for your kind perusal & necessary action.

REGARDS**CONSULTANT (Judicial)****(N.G.T.)(P.B.) New Delhi**

--
From
State Pollution Control Board,
Odisha, Bhubaneswar

--

8/28/24, 6:55 PM

Gmail - Fwd: ORDER passed in Original Application No. 82/2024

With Regards,

Sr. Law Officer, L-II
SPC Board, Odisha.

2 attachments

 **OA NO 82 of 2024 LP No 1964-pages-deleted.pdf**
5598K

 **Soudamini Naik & Ors.pdf**
144K

Item No.10

(Court No.2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 82/2024

Soudamini Naik & Ors.

...Applicants

Versus

State of Odisha & Ors.

...Respondents

Date of hearing: 02.05.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicants: None for the Applicants.

Application is registered based on a letter petition received by post.

ORDER

1. Mr. Soudamini Naik and others have sent by post the present letter petition to this Tribunal, which has been treated and registered as O.A. No. 82/2024.

2. The relevant part of the letter petition enumerating grievances of the applicants is reproduced as follows:-

“Subject: Objection to Proposed Expansion Project Benefits by Tata Steel Limited

We undersigned writing to express our Grievance petition / concerns and objections regarding the proposed expansion project by Tata Steel Limited (TSL) in Joda circle (Kendujhar District) that is said to bring about significant social and economic upliftment to the local community. While the project's benefits, as outlined in various CSR activities, may appear promising on paper, there is a

growing apprehension among the local populace about the actual impact it will have on the lives of all families living here since birth.

The existing operations of Tata Steel Limited have provided employment opportunities for a substantial number of local residents, both directly and indirectly, enabling us to earn our livelihoods. The company's forthcoming Public Hearing is scheduled tomorrow 10.08.2023 and we are not allowed to participate the public hearing and give our opinion and grievance for expansion project claims to offer further avenues for indirect income generation, thus elevating the economic condition of our community. However, it is imperative to consider that the translation of these promises into tangible benefits requires rigorous scrutiny.

The CSR activities laid out by TSL, encompassing sectors such as education, healthcare, sustainable livelihood, water and sanitation, rural infrastructure development, sports, and empowerment, are indeed commendable. Nevertheless, it is essential to evaluate whether these initiatives will genuinely deliver the intended outcomes or if they risk remaining mere commitments confined to paper.

Local communities have witnessed instances where grand promises on paper have not been matched by corresponding on-ground realities. Therefore, it becomes vital for the administrative department and the National Commission to thoroughly assess the potential positive and negative impacts of the proposed expansion project. This evaluation should extend beyond the cosmetic benefits that may be highlighted and delve into the long-term implications for the community's socio-economic fabric, environment, and overall well-being.

We, the undersigned members of the local community, also express our deep concern and objection regarding the proposed expansion project by Tata Steel Limited near the Sona River, Baitarani River, and Karo River. We are the local villagers and community directly reliant on the water resources of these rivers for our livelihoods, families, and local ecosystem, we believe it is our responsibility to voice our concerns.

Water is the lifeline of our families and the surrounding ecosystem. The proposed project's increase in water consumption, particularly from the Sona River, raises serious concerns about the potential depletion of these vital water sources. We have witnessed firsthand the consequences of large-scale mining operations on our rivers, including decreased water levels, altered water quality, and the loss of precious fish and other flora and fauna that are essential to our ecosystem.

The projected increase in water requirement from 250 KLD to 350 KLD, combined with the seepage estimation from the Tata steel limited mining quarry, could significantly impact the water availability of the Sona River and its tributaries. This not only threatens our CILLC33 to clean 'vvater but also poses a severe threat to the diverse aquatic life that relies on these water bodies for survival.

The projected overburden generation of 8.2 million m³ during the expansion phase is a matter of great concern to us. Such a large-scale disturbance of the land and ecosystem could lead to irreparable damage to our environment, including loss of biodiversity, disruption of natural waterways, and degradation of air quality. Furthermore, the ultimate mining depth of 120 m raises questions about the stability of the surrounding geological structures and potential risks to the safety of our homes and livelihoods.

We the local villager vehemently object to the proposed expansion of the iron ore mining project of Tata Steel Limited within our community. The absence of National Parks or Wildlife Sanctuaries within a 10 km radius underscores the importance of the Karo Karam Pada Elephant corridor, situated just 12.80 km away. Disturbingly, this corridor serves as a vital passage for elephants and a critical component of our ecosystem. The documented instances of elephant deaths and disturbances in the area highlight the potential devastating impact of this expansion. Neglecting these concerns could result in irreversible damage to our environment and wildlife. We all local villagers urge a comprehensive evaluation of the environmental and wildlife consequences by involve experts and stakeholders before making any decisions. The long-term well-being of our ecosystem must supersede short-term gains. It's critical to emphasize that there have been recorded instances of elephant deaths and disturbances in the area, which should not be taken lightly. These incidents are not isolated; they point towards the broader consequences that unchecked development could have on the environment and wildlife. The data collected from surveys and records support the fact that the expansion could worsen the situation, leading to a potential decline in the elephant population and further damage to the environment.

We, the local villagers residing near the Joda West Iron & Manganese Mine, hereby raise our strong objection to the ongoing mining activities conducted at the aforementioned site. While we understand the economic significance of such operations, we are deeply concerned about the potential adverse impacts it might have on our community and our environment. Firstly, the method of mining utilizing a fully mechanized approach and the excavation through the shovel-dumper combination raises serious concerns about noise and air pollution. The operation of heavy machinery, particularly during blasting has already been affecting the tranquility of our surroundings, making it difficult for us to lead peaceful lives. Additionally, the maintenance of the mine's bench a...angle at 850 (max) and overall pit slope at 350 (max) has implications for the stability of the area. Such steep angles could potentially lead to land degradation, soil erosion, and even landslides, putting both our homes and agricultural lands at risk. We urge the authorities to consider these geological and ecological concerns seriously. The transportation of finished ore, with the need for requisite transit permits, poses potential risks in terms of road safety and an increase in heavy vehicle traffic in our locality. This has lead to road accidents, road degradation, and disturbances to our daily lives.

With utmost respect, we humbly present our grievance petition before you, seeking your intervention in a matter of great significance. We are deeply troubled by a recent incident involving a public hearing that was orchestrated without our knowledge or consent. The officers involved cleverly designed this event, exploiting our lack of information and understanding, which has resulted in severe repercussions for our livelihoods.

We beseech the Commission to consider our plea earnestly and impartially. We believe that justice and fairness lie at the core of your esteemed institution's values, and we implore you to review the circumstances surrounding the public hearing that has caused irreparable damage to our means of sustenance. Your intervention can restore our faith in the system and provide us with the opportunity to rebuild what has been unjustly taken away from us. May your wisdom guide our local villagers and community and the families belong to Schedule caste and schedule tribe. National Commission for Schedule Caste and Tribe community assessing the situation and dispensing the rightful remedy for our grievances and voice may be the right forum to get justice. We are hopeful that the

Commission will champion the cause of justice and ensure that the rights and interests of the marginalized are protected.”

3. *Prima facie* the averments made in the application raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

4. In view of the averments in the application, we consider it appropriate to have response of (1) State of Odisha through Chief Secretary, Government of Odisha, (2) District Magistrate, Keonjhar, and (3) Odisha State Pollution Control Board, (4) the Project Proponent- M/s Tata Steel Ltd. Joda Circle Keonjhar who stand impleaded as respondents No. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 4 requiring them to file their replies/responses within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

5. Even though in the present case cognizance has been taken by this Bench on the basis of letter petition received by post with approval and assignment under order of Hon'ble Chairperson, but in view of the facts and circumstances of the case including the fact that the place of accrual of cause of action lies within jurisdiction of the Eastern Zone Bench of this Tribunal at Kolkata, we are of the considered view that it will be appropriate if the case is further heard by the Eastern Zone Bench of this Tribunal at Kolkata.

6. Accordingly, the Registry is directed to list the matter before the Eastern Zone Bench of this Tribunal at Kolkata on 18.07.2024 after obtaining orders from Hon'ble the Chairperson for transfer of the case.

7. Replies/responses be filed by the respondents within two months before the Eastern Zone Bench of this Tribunal at Kolkata by email ngtjudicial-kolkata@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 02nd, 2024
P

1964/LP/2023
28/8/23

Date:09.08.2023

To

1. Member Secretary State Pollution Control Board, Bhubaneswar, Odisha-751012
2. Secretary Ministry of Environment Forest and Climate Change New Delhi-110003
3. Collector and District magistrate, Keonjhar, Odisha-758001
4. Regional Officer State Pollution Control Board Keonjhar Region, Keonjhar, Odisha-758001
5. National Green Tribunal Faridkot House, Copernicus Marg, New Delhi-110001
6. National Commission for Scheduled Tribes(HQ), 6th Floor, B-Wing, Loknayak Bhavan, Khan Market New Delhi-110003.
7. Chief Secretary Govt. of Odisha General Administration Department, Odisha Secretariat Bhubaneswar-751001

however, no party name

EZB

✓

IPC

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Ld. A. G.
26/8/2023
L.A

NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi
Receipt & Issue Branch
Received
26 AUG 2023
Daily No. 4148
Signature

Karo River. We are the local villagers and community directly reliant on the water resources of these rivers for our livelihoods, families, and local ecosystem, we believe it is our responsibility to voice our concerns.

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The projected increase in water requirement from 250 KLD to 350 KLD, combined with the seepage estimation from the Tata steel limited mining quarry, could significantly impact the water availability of the Sona River and its tributaries. This not only threatens our access to clean water but also poses a severe threat to the diverse aquatic life that relies on these water bodies for survival.

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has already been affecting the tranquility of our surroundings, making it difficult for us to lead peaceful lives. Additionally, the maintenance of the mine's bench angle at 850 (max) and overall pit slope at 350 (max) has implications for the stability of the area. Such steep angles could potentially lead to land degradation, soil erosion, and even landslides, putting both our homes and agricultural lands at risk. We urge the authorities to consider these geological and ecological concerns seriously. The transportation of finished ore, with the need for requisite transit permits, poses potential risks in terms of road safety and an increase in heavy vehicle traffic in our locality. This has led to road accidents, road degradation, and disturbances to our daily lives.

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We beseech the Commission to consider our plea earnestly and impartially. We believe that justice and fairness lie at the core of your esteemed institution's values, and we implore you to review the circumstances surrounding the public hearing that has caused irreparable damage to our means of sustenance. Your intervention can restore our faith in the system and provide us with the opportunity to rebuild what has been unjustly taken away from us.

May your wisdom guide our local villagers and community and the families belong to Schedule caste and schedule tribe. National Commission for Schedule Caste and Tribe community assessing the situation and dispensing the rightful remedy for our grievances and voice may be the right forum to get justice. We are hopeful that the Commission will champion the cause of justice and ensure that the rights and interests of the marginalized are protected.

With unwavering faith,

Soudamini Naik

ସୌଦାମିନୀ ନାୟକ



ଅକ୍ଷୟ ନାୟକ

Sunaka Naik

ସୁନକା ନାୟକ
ଅକ୍ଷୟ ନାୟକ

Subasini Naik

Indumati Naik

କେ.ଇ.ଏ.ନାୟକ

ସୁସମିତା ନାୟକ

ସୁମିତ୍ରା ନାୟକ

Danita Naik



ସୁନୀତା ନାୟକ



ସୁଜାତା ନାୟକ

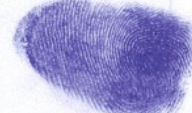
ସୁମିତ୍ରା ନାୟକ

Pustpa Naik

Damayanti Naik

Satochana Naik

Muni Naik




ସୁମିତ୍ରା ନାୟକ




ସୁମିତ୍ରା ନାୟକ


Continues





 Sumitra Bagrae

~~ଅନୁମିତା ଦେବୀ~~

 Rebati Mahakud


 Nirasha Das


 Pushpa Naik

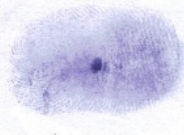
 Budni Khanayat

କୋମଳା ନାୟକ


Basanti Nayak

 Gouri Mahakud

 Hira Bairaj

 କରୁଣା ମହାକୁଡ଼
Saru Zani Chatter

Basanti Nayak
Subhana Naik

 Laxmi Naik.

ସୁଲକ୍ଷ୍ମୀ ନାୟକ
ସୁକୁମାରୀ ନାୟକ

ସୁଜିତା ନାୟକ

ସୁଲକ୍ଷ୍ମୀ ନାୟକ

ସମିତା ନାୟକ
ସୁକୁମାରୀ ନାୟକ
ସୁଲକ୍ଷ୍ମୀ ନାୟକ

Silpa Naik
କରୁଣା ନାୟକ

Sudhanshu Sekhar Naik
Gurubani Naik

Koushna Naik

 Gita Barla

Ananda Naik
ନିର୍ମଳା ନାୟକ

Badal Naik

Debjani Naik

Sarmita Naik.

Pujanani Naik

Sabita Naik
Ranjita Naik

Subhrata Naik

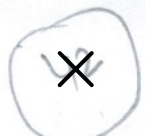
Lily Naik

Soodamini Naik

 ସୁଜିତା ନାୟକ

Pratulla Kumar

ପ୍ରତୁଳା କୁମାର



Sanjayeta Naik

Jani Naik

Pinki Naik

ଅମିତା ନାୟକ

Subasini Naik

ସୁସମୀ ନାୟକ
ନିସ୍ଵା ନାୟକ

ସୁସମୀ ନାୟକ

Deepa Naik

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ

madhusudan Naik

Sarafulla Naik

Dhaneswar Naik

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ
Buberji Naik

ଅମର ନାୟକ
Amar Naik
Aparna Naik

Ranjita Naik

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ

chudamani Naik

Tapaswari Dehuay

Lalbari Naik

Sukanti Naik

Sushruti Naik

ଅମିତା ନାୟକ

Saratch Naik

ଅମିତା ନାୟକ

Samitaa Naik

Bina Naik

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ
Subeyana Naik

ଅମିତା ନାୟକ

Rupali Naik

Burniphar Naik

ଅମିତା ନାୟକ

Pujarani Naik

ଅମିତା ନାୟକ

ଅମିତା ନାୟକ

Jitendra Naik

ଅମିତା ନାୟକ



श्रीमती लाला
बाबूजी नाटक

राजेश्वरी नाटक
नाटक नाटक

श्रीमती नाटक

lili Naik

Sasmita Naik

Labang Naik

श्रीमती नाटक

पार्वती नाटक

Parbatei Naik

Gopabandhu Naik

राजेश्वरी नाटक

Pratap Naik

Kaanta Naik

Rekha Naik

ANNEXURE-R3/2



BY FAX/E-MAIL

OFFICE OF THE COLLECTOR AND DISTRICT MAGISTRATE: KEONJHAR

No. 1515 /Judl. Dt. 19/06/2023

To

The Member Secretary,
Odisha State Pollution Control Board,
Paribesh Bhawan, A/118, Nilakantha Nagar,
Unit-VII, Bhubaneswar - 751012.

Sub: - Public hearing for Joda West Iron and Manganese Mine for enhancement of Production of Manganese Ore from 1.80 LTPA (2.118 LTPA (ROM) to 8.0 LTPA (ROM) and production of Iron Ore (New Product for 20.0 LTPA (ROM) with overburden generation of 76.62 LTPA (Peak) Tops oil of 0.058 LTPA (Peak) & Total Excavation of 10.4678 MTPA (Peak) along with mobile processing unit of 2x300 TPH in the mine lease area of 1437.719 ha, Located at villages Joda, Kamarjoda, Banspani, Bhuyanroida, Bichhakundi, Tahasil Barbil, Sub-Division Champua in the District of Keonjhar., reg. suggesting suitable venue for public hearing.

Ref.: Your letter No. 20557/IND-II-PH-1122 dtd. 05.11.2022.

Sir,

With reference to the letter cited above, I am to intimate herewith the tentative date for holding of Public Hearing of Joda West Iron and Manganese Mine for enhancement of Production of Manganese Ore from 1.80 LTPA (2.118 LTPA (ROM) to 8.0 LTPA (ROM) and production of Iron Ore (New Product for 20.0 LTPA (ROM) with overburden generation of 76.62 LTPA (Peak) Tops oil of 0.058 LTPA (Peak) & Total Excavation of 10.4678 MTPA (Peak) along with mobile processing unit of 2x300 TPH in the mine lease area of 1437.719 ha (as per ROR) in Joda, Kamarjoda, Banspani, Bhuyanroida, Bichhakundi, Tahasil Barbil, Sub-Division Champua in the District of Keonjhar as noted below for taking further action at your end.

Sl. No.	Name of the Company for which the Public Hearing will be conducted.	Designation of the Chairperson to conduct the meeting.	Date of Public Hearing.	Venue for holding of Public Hearing
01	M/s Tata Steel Limited (Joda West Iron and Manganese Mine)	Ghasiram Murmu, OAS- (SAG), PD, DUDA, Keonjhar	10.08.2023 At 11.00 AM	Name of the Mouza : Bichhakundi Unit-4 Khata No : 25(Anabadi) Plot No : 282 Proposed Area : Ac2.880 Kisam : Hudi

Yours faithfully,

Anil Kumar
COLLECTOR, KEONJHAR.

Memo.No. 1516 /Judl. Dated. 19/6/2023.

Copy forwarded to the Superintendent of Police, Keonjhar for information with a request to make necessary police arrangement at the venue on the date of Public Hearing to avoid occurrence of any untoward situation.

Anil Kumar
COLLECTOR, KEONJHAR.

Memo.No. 1517 /Judl. Dated. 19/6/2023.

Copy to ADM (.....) /Sub-Collector, Champua/ Sub-Divisional Police Officer, Barbil/Tahasildar, Barbil/Regional Officer, SPCB, Keonjhar for information and necessary action.

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ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶା

(ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର)
ପରିବେଶ ଭବନ, ଏ/୧୧୮, ନୀଳକଣ୍ଠନଗର, ପ୍ଲଟ୍-୮, ଭୁବନେଶ୍ୱର-୭୫୧୦୧୨



ସଂଖ୍ୟା: 10376/IND-II-PH-1122

ବିଜ୍ଞାପନ

ତାରିଖ: 1.7.2023

CAD-1129 : ଏତଦ୍ୱାରା ସମସ୍ତଙ୍କ ଅବଗତ ନିମନ୍ତେ ଜଣାଇ ଦିଆଯାଉଅଛି ଯେ ନେସର୍ସ ଟାଟା ଷିଲ୍ଡ ଲିମିଟେଡ ଓଡ଼ିଶାର କେନ୍ଦୁଝର ଜିଲ୍ଲା, ଚମ୍ପୁଆ ସବ-ଡିଭିଜନ, ବଡ଼ବିଲ ଚହସିଲ ଅନ୍ତର୍ଗତ ଯୋଡ଼ା, ଜମରଯୋଡ଼ା, ବାଂଶପାଣି, ବୁଝି ରୋଇଡା, ବିଜ୍ଞାକୁଣ୍ଡି ଗ୍ରାମରେ ୧୪୩୬.୭୧୯ ହେକ୍ଟର ପରିମିତ ଅଞ୍ଚଳରେ ଅବସ୍ଥିତ ପର୍ଯ୍ୟଟନ ଯୋଡ଼ା କୋହ ଏବଂ ମାଙ୍ଗାନିଜ ଖଣିର ମାଙ୍ଗାନିଜ ଖଣିର ଜମାଦାନ ୧.୮୦ ଏକଡିମିଟ (୨.୧୧୮ ଏକଡିମିଟ (ଆରଡିଏମ) ରୁ ୮.୦ ଏକଡିମିଟ (ଆରଡିଏମ)) କୁ ବୁଦ୍ଧି କରିବା ଏବଂ କୋହ ପଥର ଜମାଦାନ (ନୂତନ ଜମାଦାନ) ୨୦.୦ ଏକଡିମିଟ (ଆରଡିଏମ) ସହିତ ୭୬.୬୨ ଏକଡିମିଟ (ସର୍ବାଧିକ) ଓଭରବର୍ଡ, ୦.୦୫୮ ଏକଡିମିଟ (ସର୍ବାଧିକ) ଉପରିମୁର୍ତ୍ତିକା ଏବଂ ସମୁଦାୟ ୧୦.୪୬୬୮ ଏକଡିମିଟ (ସର୍ବାଧିକ) କରିବା ସହିତ ୨ x ୩୦୦ ଚିପିଏଚ ମୋଟରୀଜ ପ୍ରେସେସିଂ ପ୍ଲାନଟ୍ ପ୍ରସ୍ତୁତ କରିବା ପାଇଁ ପରିବେଶୀୟ ମାସ୍ତୁରା ନିମନ୍ତେ ଆବେଦନ ପତ୍ରପୂର୍ଣ୍ଣ ସର୍ବସାଧାରଣ ଶୁଣାଣି ପାଇଁ ଭାରତ ସରକାରଙ୍କ ପରିବେଶ, ଜଙ୍ଗଲ ଏବଂ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ମନ୍ତ୍ରଣାଳୟ (MoEF&CC, Govt. of India) ଦ୍ୱାରା ପରିବେଶୀୟ ମାସ୍ତୁରା ନିମନ୍ତେ ଆବେଦନ ପତ୍ରପୂର୍ଣ୍ଣ ସର୍ବସାଧାରଣ ଶୁଣାଣି ନିମନ୍ତେ ଓଡ଼ିଶା ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡକୁ ଆବେଦନ କରିଛନ୍ତି।

ଭାରତ ସରକାର ପରିବେଶ, ଜଙ୍ଗଲ ଏବଂ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ମନ୍ତ୍ରଣାଳୟର ପରିବେଶୀୟ ମାସ୍ତୁରା ନିମନ୍ତେ ଅଧିକାରୀଙ୍କ ଦ୍ୱାରା ଏସ୍. ୧.୪୫୩ (ଇ), ଚା. ୧୪.୦୯.୨୦୦୬ର ଅନୁଯାୟୀ ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶା, ଭୁବନେଶ୍ୱରକୁ ସର୍ବସାଧାରଣ ଶୁଣାଣି କରିବାର କ୍ଷମତା ପ୍ରଦାନ କରିଛନ୍ତି। ଏଥିନିମନ୍ତେ ବୋର୍ଡ, ସର୍ବସାଧାରଣଙ୍କ ସମେତ ପ୍ରକୃତ ଅଧିକାରୀ, ପରିବେଶୀୟ ସମ୍ପା ଏବଂ ପ୍ରସ୍ତାବିତ ପ୍ରକଳ୍ପ ପ୍ରସ୍ତୁତ ହେଉଥିବା ସ୍ଥାନରେ ଜନଗଣ, ପ୍ରକଳ୍ପ ପୋର୍ଟାଲ୍ ଉପରେ ହେଉଥିବା ବାସିଯା, ପ୍ରକଳ୍ପ ପୋର୍ଟାଲ୍ ପ୍ରକାଶିତ ହେଉଥିବା ବାସିଯାମାନଙ୍କଠାରୁ ପ୍ରକଳ୍ପ ପ୍ରସ୍ତୁତ ହେଉଥିବା ପରିବେଶୀୟ ପ୍ରଭାବ ସମୂହୀୟ ପ୍ରସ୍ତାବ, ମତାମତ, ମତ୍ତବ୍ୟ ଓ ଆପତ୍ତି ପତ୍ର ଆହ୍ୱାନ କରୁଛନ୍ତି। ଏଥିନିମନ୍ତେ ବ୍ୟକ୍ତିର ଅଧିକାଂଶ ନିମ୍ନରେ ବୁଝାଯାଇଛି :

- (କ) ପରିବେଶୀୟ ମାସ୍ତୁରା ଦାଖଲ ପ୍ରକାଶିତ ହେଉଥିବା ବା ହେବାକୁ ଥିବା ଯେକୌଣସି ବ୍ୟକ୍ତି।
 - (ଖ) ପ୍ରକଳ୍ପ ସମ୍ପର୍କିତ ପରିବେଶୀୟ ମାସ୍ତୁରା ପାଇଁ ଆଗତ ଦରଖାସ୍ତ ପରିପ୍ରେକ୍ଷାରେ ଚର୍ଚ୍ଚା ଉପରେ କର୍ତ୍ତୃକ ଜାହିର କରିପାରୁଥିବା କୌଣସି ବ୍ୟକ୍ତିବିଶେଷ।
 - (ଗ) ପରିବେଶ କ୍ଷେତ୍ରରେ କାର୍ଯ୍ୟ କରୁଥିବା କିମ୍ବା ଏବଂ ପ୍ରସ୍ତାବିତ ପ୍ରକଳ୍ପ ଦାଖଲ ପ୍ରକାଶିତ ହେଉଥିବା (ପଞ୍ଜିକୃତ ବା ଅଣପଞ୍ଜିକୃତ) ଯେକୌଣସି ବ୍ୟକ୍ତି ସମୂହଙ୍କ ଦ୍ୱାରା।
 - (ଘ) ପ୍ରସ୍ତାବିତ ପ୍ରକଳ୍ପର ସ୍ଥାନୀୟ ସାମାଜିକ ନିବନ୍ଧନୀ ଅଞ୍ଚଳରେ ଯେକୌଣସି ସ୍ଥାନୀୟ ବର୍ଗପଞ୍ଚ।
- ଉପରୋକ୍ତ ବ୍ୟକ୍ତିମାନେ ସେମାନଙ୍କର ପ୍ରସ୍ତାବ, ମତାମତ, ମତ୍ତବ୍ୟ ଏବଂ ଆପତ୍ତି ଇତ୍ୟାଦିକୁ ସଦସ୍ୟ ସଚିବ, ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶାକୁ ଲିଖିତ ଆକାରରେ ଏହି ବିଜ୍ଞାପନ ପ୍ରକାଶନର ୩୦ ଦିନ ମଧ୍ୟରେ ରେକର୍ଡିଂ ଡାକ ଯୋଗେ ଜଣାଇପାରିବେ। ଏହାଛଡ଼ା ଉକ୍ତ ପ୍ରସ୍ତାବିତ ପ୍ରକଳ୍ପ ଉପରେ ଲିଖିତ ବା ମୌଖିକ ଭାବେ ମତାମତ ଦେବା ପାଇଁ ଉକ୍ତ ବ୍ୟକ୍ତିମାନେ ଚା. ୧୦.୦୮.୨୦୨୩ରୁ ବି. ୧୧.୦୦ ଘଟିକା ସମୟରେ କେନ୍ଦୁଝର ଜିଲ୍ଲା, ବଡ଼ବିଲ ଚହସିଲ ଅନ୍ତର୍ଗତ ବିଜ୍ଞାକୁଣ୍ଡି ମୌଜା, ପ୍ଲଟ୍-୪ (ଖାତା ନଂ. ୨୫ (ଅନାବୀଡା), ପୁଅ ନଂ. ୨୮୨, ପ୍ରସ୍ତାବିତ ୨.୮୮୦ ଏକର ଅଞ୍ଚଳ, ବିସମ-ହୁଡି) ଠାରେ ଧାର୍ଯ୍ୟ ସର୍ବସାଧାରଣ ଶୁଣାଣି ସମୟରେ ମଧ୍ୟ ଉପସ୍ଥାପନ କରିପାରିବେ।

ପ୍ରସ୍ତାବିତ ପ୍ରକଳ୍ପ ବିଷୟରେ ବିଶଦ ଭାବରେ ଜାଣିବା ପାଇଁ ପରିବେଶୀୟ ପ୍ରଭାବ ମୂଲ୍ୟାୟନ ବିବରଣୀ (Environmental Impact Assessment) ଏବଂ ଏହାର ନିର୍ବାହୀ ସାରାଂଶ (Executive Summary) ଓଡ଼ିଆ ଏବଂ ଇଂରାଜୀ ଭାଷାରେ ନିମ୍ନଲିଖିତ ସ୍ଥାନମାନଙ୍କରେ ମିଳିପାରିବ।

- ୧. ଜିଲ୍ଲାପାଳଙ୍କ କାର୍ଯ୍ୟାଳୟ, କେନ୍ଦୁଝର।
- ୨. ଜିଲ୍ଲା ଶିଳ୍ପକ୍ଷେତ୍ର, କେନ୍ଦୁଝର।
- ୩. ଜିଲ୍ଲା ପରିଷଦ ମୁଖ୍ୟ ନିର୍ବାହୀ ଅଧିକାରୀ, କେନ୍ଦୁଝର।
- ୪. ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟ, ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶା, ପରିବେଶ ଭବନ, ଏ/୧୧୮, ନୀଳକଣ୍ଠନଗର, ଭୁବନେଶ୍ୱର-୭୫୧୦୧୨।
- ୫. ଅଞ୍ଚଳିକ କାର୍ଯ୍ୟାଳୟ, ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶା, କେନ୍ଦୁଝର।
- ୬. ଜଙ୍ଗଲ, ପରିବେଶ ଓ ଜଳବାୟୁ ପରିବର୍ତ୍ତନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର, ଭୁବନେଶ୍ୱର।

ଏତଦ୍ୱ୍ୟତୀତ ପରିବେଶୀୟ ପ୍ରଭାବ ମୂଲ୍ୟାୟନ ବିବରଣୀ ନିର୍ବାହୀ ସାରାଂଶ (Executive Summary) ଓଡ଼ିଆ ଏବଂ ଇଂରାଜୀ ଭାଷାରେ ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶାର ୱେବସାଇଟ୍ www.ospcbboard.org ମଧ୍ୟ ମିଳିପାରିବ।

ଏ ବିଷୟରେ ସର୍ବଶେଷ ବିବରଣୀ ପାଇଁ ରାଜ୍ୟ ପ୍ରଦୂଷଣ ନିୟନ୍ତ୍ରଣ ବୋର୍ଡ, ଓଡ଼ିଶାର ଅଞ୍ଚଳିକ କାର୍ଯ୍ୟାଳୟ, କେନ୍ଦୁଝରସ୍ଥିତ ଅଞ୍ଚଳିକ ଅଧିକାରୀ କିମ୍ବା ଭୁବନେଶ୍ୱରସ୍ଥିତ ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟରେ ସଦସ୍ୟ ସଚିବଙ୍କ ସହ ଯୋଗାଯୋଗ କରାଯାଇପାରେ।

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ସଦସ୍ୟ ସଚିବ

OSPCB-PH-MISC-0048-2022/3/2023 OIPR-08012/11/0049/2324

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STATE POLLUTION CONTROL BOARD, ODISHA

(Department of Forest, Environment & Climate Change Govt. of Odisha)
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar-751012



No. 10367/IND-II-PH-1122

Date : 01.07.2023

NOTICE

It is brought to the notice of all concerned that M/s Tata Steel Ltd. has proposed to have Environmental Assessment for Joda West Iron and Manganese Mine for enhancement of production of Manganese Ore from 1.80 LTPA. [2.118 LTPA (ROM) to 8.0 LTPA (ROM)] and production of Iron Ore (New Product for 20.0 LTPA (ROM) with overburden generation of 76.62 LTPA (Peak) Tops oil of 0.058 LTPA (peak) & Total excavation of 10.4678 MTPA (Peak) along with mobile processing unit of 2 x 300 TPH in the mine lease area of 1437.719 ha, located at villages Joda, Kamarjoda, Banspani, Bhuyan Rolda, Bichhakundi, Tehsil Barbil, Sub division Champua in the district of Keonjhar to obtain Environmental Clearance from Ministry of Environment, Forests & Climate Change, Govt. of India. The proponent has applied to the State Pollution Control Board, Odisha, Bhubaneswar for a Public Hearing.

By virtue of Ministry of Environment, Forests & Climate Change, Government of India Notification No. S.O. 1533 (E) Dtd. 14.09.2006, the Board has been authorized to conduct environmental public hearing and as such invites suggestions, views, comments and objections on matters relating to environmental aspects of the proposed project from all the persons including bonafide residents, environmental groups and others located at the proposed site / sites of displacement / sites likely to be affected.

For the above purpose, a person will only mean:

- Any person who is likely to be affected by the grant of Environmental Clearance.
- Any person who owns his control over the project with respect to which an application has been submitted for environmental clearance.
- Any association of persons whether incorporated or likely to be affected by the project and / or functioning in the field of environment.
- Any local authority within any part of whose limit is within the neighborhood, wherein the project is proposed to be located.

Persons as above who desire to submit their views, comments, objections etc. relevant to the project, may do so in writing within 30 days from the date of publication of this notice addressing the same to the Member Secretary, State Pollution Control Board, Odisha through Registered Post. Besides this, persons interested to submit their views relevant to the proposed mining project in writing or orally may also do so during the public hearing to be conducted on 10-08-2023 at 11.00 A.M at Mouza Bichhakundi, Unit-4 (Khata NO. 25 (Anabadi), Plot No.282, Proposed Area - Ac 2.880, Kissam - Hudi) under Barbil Tehsil of Keonjhar district.

Persons desirous of participating in the public hearing may go through the Environmental Impact Assessment (EIA) / Environmental Management Plan (EMP) of the said project which will be available at the following offices. Copy of the Executive Summary both in English & Odia also available in the following offices & the same can also be downloaded from the website www.ospcbboard.org free of cost.

- District Collector's Office, Keonjhar.
- District Industries Center, Keonjhar.
- In the office of the Chief Executive Officer, Zilla Parishad, Keonjhar.
- In the Head office of the State Pollution Control Board, Odisha, Parivesh Bhawan, A/118, Nilakanthanagar, Unit - VIII, Bhubaneswar -12.
- Regional Office, State Pollution Control Board, Odisha, Keonjhar.
- Department of Forest & Environment (Environment), Govt. of Odisha, Bhubaneswar.

For any further clarification in the matter, the Regional Officer, State Pollution Control Board, Keonjhar or the Member Secretary, State Pollution Control Board, Odisha at Bhubaneswar may be contacted.



OSPCB-PH-MISC-0048-2022/4/2023

Sd/-
MEMBER SECRETARY

OIPR-08012/11/0050/23-24

The Times of India 4.7.23 Page-6

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ANNEXURE-R3/4 Colly

Tel : 2564033/2563924
 EPABX : 2561909/2562847
 Email : paribesh1@ospboard.org
 Website : www.ospboard.org



STATE POLLUTION CONTROL BOARD, ODISHA
 [Department of Forest, Environment & Climate Change Govt. of Odisha]
 Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751012

No. 15089 / IND-II-PH-1122

Date 26.09.2023

By Speed Post

To

The Secretary
 Ministry of Environment, Forest & Climate Change
 Govt of India, Indira Paryavaran Bhawan,
 Jorbagh Road, New Delhi-110003.

Sub: Proceedings of Public Hearing for Joda West Iron and Manganese Mine of M/s Tata Steel Ltd. for enhancement of production of Manganese Ore from 1.80 LTPA. [2.118 LTPA (ROM) to 8.0 LTPA (ROM)] and production of Iron Ore (New Product for 20.0 LTPA (ROM) with overburden generation of 76.62 LTPA (Peak) Tops oil of 0.058 LTPA (peak) & Total excavation of 10.4678 MTPA (Peak) along with mobile processing unit of 2 x 300 TPH in the mine lease area of 1437.719 ha, located at villages Joda, Kamarjoda, Banspani, Bhuyan Roida, Bichhakundi, Tehsil Barbil, Sub division Champua in the district of Keonjhar- reg.

Sir,

Inviting a reference to the above, this is to inform that public hearing of the above mentioned project proposed by M/s Tata Steel Ltd. for Joda West Iron and Manganese Mine was conducted on 10-08-2023 at 11.00 A.M at Mouza - Bichhakundi, Unit-4 (Khata NO. 25 (Anabadi), Plot No.282, Proposed Area - Ac 2.880, Kissam - Hudi) under Barbil tahsil of Keonjhar district in accordance with the Ministry of Environment, Forest & Climate Change, Govt. of India, EIA Notification No. SO-1533(E) dt.14.09.2006.

As per the above Notification, notice inviting comments, views, objection, and suggestions from the public in respect of the above project was published in newspapers namely "The Times of India" and "The Samaj" on 04-07-2023.

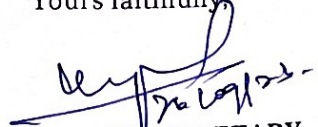
Further 12 No. of representation received during the Public hearing, 02 Nos. of representations forwarded by the Regional Officer, SPC Board, Keonjhar which is enclosed herewith for kind reference and further action during the consideration of Environmental Clearance.

A copy of the proceedings of the Public Hearing along with the following documents is enclosed for kind information and necessary action at your end.

1. Video CD of Public Hearing.
2. Statement of issues raised by Public Hearing meeting and comments of applicant prepared in local language and in English.
3. Copies of the newspaper advertisement.
4. List of persons who participated in the public hearing.
5. Views and suggestions from the public received by the Board during the Public Hearing
6. 12 (Twelve)No. of representation received during the Public hearing, 02 (Two) Nos. of representations forwarded by the Regional Officer, SPC Board, Keonjhar .

Encl: As above

Yours faithfully,


 MEMBER SECRETARY



Memo No 15090 /dt. 26.09.2023

Copy along with copy of the proceedings of Public Hearing forwarded to the **Addl. Chief Secretary, Department of Forest, Env & Climate Change, Govt. of Odisha** for kind information and necessary action.

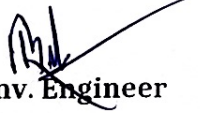
Encl: As above


Chief Env. Engineer

Memo No 15091 /dt. 26.09.2023

Copy forwarded to the **Additional Director, Eastern Regional Office, MoEF & CC Govt. of India, A-3, Chandrasekharpur, Bhubaneswar** for kind information and necessary action.


Encl: As above


Chief Env. Engineer

Memo No 15092 /dt. 26.09.23 (By Speed Post)

Copy along with copy of proceedings of Public Hearing forwarded to the **M/s Tata Steel Limited, Ferro Alloys and Minerals Division, At/Post-Bichakundi, Dist-Keonjhar, Odisha-758 034** for information.

Encl: As above


Chief Env. Engineer

PROCEEDINGS OF THE PUBLIC HEARING OF JODA WEST IRON AND MANGANESE MINE FOR ENHANCEMENT OF PRODUCTION OF MANGANESE ORE FROM 1.80 LTPA [2.118 LTPA (ROM) TO 8.0 LTPA (ROM) AND PRODUCTION OF IRON ORE (NEW PRODUCT FOR 20.0 LTPA (ROM) WITH OVER BURDEN GENERATION OF 76.62 LTPA (PEAK) TOP SOIL OF 0.058 LTPA (PEAK) & TOTAL EXCAVATION OF 10.4678 MTPA (PEAK) ALONG WITH MOBILE PROCESSING UNIT OF 2 X 300 TPH IN THE MINE LEASE AREA OF 1437.719 HA LOCATED AT VILLAGES JODA, KAMARJODA, BANSPANI, BHUYAN ROIDA, BICHHAKUNDI UNDER TEHSIL BARBIL, SUB DIVISION CHAMPUA IN THE KEONJHAR DISTRICT HELD ON 10.08.2023 AT 11.00 AM AT MOUZA BICHHAKUNDI, UNIT-4 (KHATA NO. 25 (ANABADI), PLOT NO. 282, PROPOSED AREA AC. 2.880, KISSAM- HUDI UNDER BARBIL TEHSIL OF KEONJHAR DISTRICT.

The public hearing in respect of the above project was held on 10.08.2023 as per the schedule and at the venue in accordance with the EIA Notification S. O. 1533 (E) dt. 14.09.2006. The public hearing with regard to date, place and time was announced in Public Address System in nearby villages of proposed project site and also published in Daily News Paper. The process followed for public hearing was adequate.

Er P Kar, Regional Officer, State Pollution Control Board, Keonjhar welcomed the public to the hearing and briefed about the objectives, process & procedures followed for conducting such public hearing.

Sri Ghasiram Murmu, OAS- (SAG), PD, DUDA, Keonjhar presided over and supervised the public hearing. He briefed about the importance and objectives of such hearing and invited the project proponent to highlight on proposed project.

Sri Sabyasachi Mishra, Head Mine & Production Planning (FAMD) of M/s. Tata Steel Ltd explained about the proposed project and briefed about the Pollution Control measures to be adopted in the mine.

The following is the summary of the public hearing proceedings, reflecting all the views and concerns expressed by the assembled public at the venue. It was recorded by the officials of the Regional Office, State Pollution Control Board, Odisha, Keonjhar.

1. Sri Pramod Kumar Behera, Councillor Ward No.14, Bichakundi

Sri Pramod Kumar wholeheartedly supported the public hearing. In his address, he stated that generation after generation people are living in Bichakundi mines. People are fully dependent upon the Tata Steel mine as there is no scope for cultivation. Due to the proposed development of new mines and expansion project there will be some adverse impact on environment like water pollution, noise pollution, air pollution. He requested Tata Steel to be more careful to keep the pollution level under control by inducting modern state of art technology so that there will be less impact on environment. Due to mining operation ore crushing unit will be set up which will lead to dust generation adversely impacting the atmosphere. So, he requested to take appropriate steps to control the dust. Due to the water from the surface of the catchment area, during rainy season, the river, nallah etc. get choked by silts. Hence, he requested to arrest the run of mine water in a settling tank and after proper treatment the clean water should be released. He requested to construct check dam at required places to arrest the silts. He was hopeful for the future positive action from the company that it will implement modern state of art technology to protect the environment. He presented the following demands for the overall development of the area and for self-dependant of the youths of their area:

- i. Bichakundi village is mostly populated by Adivasi community, and they are very poor. Due to poverty and no alternative 200 to 250 children study in Bichakundi UP & ME School and among them 15 to 20 % are leaving school. Due to no provision of mid-day meal number of drop out students are getting increased day by day. So he requested Tata Steel to provide mid-day meal,

- school uniform, books so that the number of drop out will reduce and they will be attracted towards study and school.
- ii. He requested to provide direct employment to the unemployed youths of Bichakundi ward having technical and non-technical skills after 3 months of commencement of production of mines. Similarly, indirect employment to 200 to 250 youths shall be provided. Priority shall be given to Bichakundi ward first then only others may be considered.
 - iii. 25 nos. of market complex shall be constructed for self-sufficiency of unemployed youths.
 - iv. Computer coaching centre shall be provided for poor and educated youths of Bichakundi ward.
 - v. Renovation of Bichakundi youth club and related facilities need to be provided.
 - vi. Repairing and maintenance of drains of Bichakundi for keeping the surroundings clean.
 - vii. Construction of Soak pit to collect wastewater discharged from drain and nalla to keep the environment clean instead of discharging here and there.
 - viii. A Concrete road or bituminous road from Bichakundi to Joda needs to be provided.
 - ix. One paver block road from Munda Sahi to Jagannath Temple.
 - x. One paver block road from Canteen side main road to Tarini temple road.
 - xi. He requested to engage one good village coordinator from Bichakundi village through TSF (Tata Steel Foundation).
 - xii. Earlier Tata Steel was buying saplings from SGH women but at present this nursery is closed because the company is purchasing saplings from grower of poly house. He requested to resume the nursery again and buy saplings from them so that they can be self-dependant and earn their livelihood.
 - xiii. One Mini Kalyan Mandap for observing all religious, rituals, cultural activities and get-together.
 - xiv. He requested to refer serious patients to TMH, Jamshedpur for treatment. At the same time for minor diseases like fever, cough and cold, he requested to provide free medicines and consultation of doctor for one day in a week at Bichakundi dispensary and visiting time to be scheduled.
 - xv. One mobile medical van and medicines need to be provided day and night for the 450 employees work in Bichakundi and Khandbandh Manganese mine.
 - xvi. One club building with all facilities at Dalpahar for observing every social & cultural festivals.
 - xvii. He requested for renovation of one existing old pond on which the Bichakundi people depends upon for carrying out their day to day activities. Though the capacity of the pond is more but during summer it get dry which shall be replenished. At the same time, he requested to establish one park near the pond.
 - xviii. Renovation of old Tarini Temple at Bichakundi.
 - xix. Community toilet provision to every basti.
 - xx. Expansion of existing central playground at Bichakundi. Gallery needs to be constructed for the spectators.
 - xxi. One cow shed to rehabilitate the stray cattle.
 - xxii. The age old Hari Kirtan Mandap of Bichakundi needs to be constructed with all features similar to Baneikala Hari Kirtan Mandap.
 - xxiii. In absence of cremation ground at Bichakundi area, the local people burry or cremate the dead body in front of their houses. So, he requested one cremation ground at a distance of 2 KM from Bichakundi ward for burial or cremation irrespective of all cast & creed.

At the end he appealed to all present to support the public hearing for the interest of Bichakundi people.

2. Smt. Suprava Mohanty, Ward No. 14, Bichakundi

Smt. Suprava while supporting the public hearing stated that they all are directly or indirectly involved with Tata Steel. Tata steel has given employment to the man as well as to women through TSF for managing their livelihood. Tata Steel Foundation has provided support for Mushroom cultivation, fisheries, duck firming, poultry firming, providing raw material and training for phenyl and soap making. Tata Steel Foundation is also providing support to women for computer training,

[Handwritten signature]

stitching training, driving training for enhancing their employability and scope for sending outside. She stated that though there is a Government Medical at Kamarjoda may be running since 10 years which many people did not know even, during that time also Tata Steel was providing them medical facility and now also it is continuing. Tata Steel has been doing cataract operation, cleft lip operations, providing 24x7 ambulance facility. During covid pandemic Tata Steel Ltd had helped a lot as Tata Steel Hospital provided the first Covid Hospital in Keonjhar District. So people did not face any major problem. With regard to education, students are being taught in schools established by Tata Steel and for higher education it has provided bus services so that parents remain out of tension for safety of their children. With regard to protection of environment, Tata Steel is growing saplings and distributing for plantation purpose. Time and again awareness programme is also conducted for environment and road safety. He has full faith on Tata Steel that their future generation will get employment according to their skills.

3. **Smt. Ranjana Patra, Ward No.14, Bichakundi**

Smt. Patra supported the public hearing.

4. **Smt. Ruparani Sahu, Ward No. 14, Bichakundi**

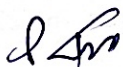
Smt. Sahu while supporting the public hearing wholeheartedly stated that Tata Steel is the pioneer for promotion of education, health care service, protection of environment, water supply etc for which their lifestyle has become changed and upgraded. Due to the support of Tata Steel their sons could earn livelihood. Company is providing support for computer training, nursing training as a result their sons and daughters are now not sitting unemployed and neglected. Company is providing support for skill development training at Banspal ITI where their wards could obtain ITI education. It is a matter of pride that the company is looking forward for the betterment of students. She stated that company has done so many developmental jobs like formation of SHG and through SHG the women are benefitted for their skill development training for nursing, mushroom cultivation so that nobody remains poor. Company has done so much for providing education to the poor and destitute children. So she requested all to support the public hearing of the company.

5. **Smt. Reena Bhattacharjya, Ward No.3, Joda**

Smt. Bhattacharjya supported the public hearing because whatever development has been done at Joda this is due to the efforts of Tata Steel only. Tata Steel has provided support like education, health, drinking water and other developmental jobs to all the wards of Joda. Tata Steel is sending the women outside for training through MRA, OLC free of cost so that they can be self-reliant and self-dependant. She requested all the women present there to narrate whatever they have got from Tata Steel. Tata Steel has imparted training for mushroom cultivation, fisheries, vegetable firming, poultry farming etc as a result the women can do all this on their own and earn their livelihood. With regard to education, Tata Steel has picked up the stray child labours, orphan children and providing them education. With regard to environment protection, Tata Steel distributes saplings every year which they plant in their houses, schools, Govt. and private land so that their family will be protected from air pollution. Water sprinkling is also being carried out by the company as a measure of dust suppression. She thanked Tata Steel for their endeavour in skill development of their wards.

6. **Smt. Hirabati Naik, Member SHG, Ward No. 14, Bichakundi**

Smt. Naik while supporting the public hearing stated that they all are involved with Tata Steel. Through Tata Steel they could get lots of benefits. Tata Steel has always remain vigilant for pollution free natural environment while doing mining operation. They had got lots of benefits




through Tata Steel Foundation but could not get permanent employment. So she requested TSF to provide facilities like poultry firm, dairy firm etc.

7. Smt. Puja Singh Alda, Councillor, Ward No.10, Bichakundi

Smt. Alda while supporting the public hearing urged for early permission to start the new mine at Bichakundi so that unemployed youths will get employment. She stated that her ward is also affected by the mines. She is also hopeful that unemployed youths of her ward will get employment. At the same time, she requested to provide one community centre and community toilet at her ward. She demanded for mining operation without hampering the ecological balance. She stated that Tata Steel is an ethical company, so the common man has faith on it.

8. Sri Bibek Mishra, Bichakundi

Sri Mishra while supporting the public hearing stated that all the residents including himself are very excited. For the first time he could see massive crowd. The reasons of his support for this public hearing was generation after generation people are earning their livelihood and still this is going on. He stated that the local councillor has given her demand and other people will also put their demand. Tata Steel is a big company, so it pays everybody whether there is mining activities or no activities. He recollected the days when maximum mines remained closed at the time of visit of Saha Commission, People from other places came here and earned their livelihood. Tata Steel does not deprive anybody for providing job. Due to mining operation, they are getting drinking water, lighting, medical etc. They are very happy for these facilities. He stated that 5 to 7 years ago due to opposition of some selfish with vested interest person the proposed Nayagarh Plant could not come. Had this plant established here many people from other districts also could have got employment? So he requested not to show any negative attitude which will affect their progress.

9. Sri Santosh Kumar Bal, Bichakundi

Sri Santosh while supporting the public hearing stated that mining operation is done within a specific boundary. During mining operation, the natural vegetation is destroyed but as per Government guidelines compensatory afforestation is done by the company and create new forest and green belt which lead to a positive effect on environment. He informed that it does not correct to say that forest is destroyed only for mining activities. Social reasons are also equally responsible for destruction of forest. One of those social reasons is population explosion. Due to overpopulation, a vast forest area is occupied for construction of colony for human settlement. Those people are neither interested in afforestation nor creating green belt. Due to this there is negative effect on environment. He stated that movement of two wheelers, four wheelers, motorized bus, motorized trucks and movement of thousands vehicles are also responsible for creating pollution. Due to mining operation, there is adverse impact on environment, and they have to live with these conditions. He stated that unemployment problem will not be resolved if mines and factories are stopped, as a result, thousands of families will be the sufferer. The mining industries contributes a considerable amount i.e. 10-11% in GDP of country as well as state government. So mining and other industries have important role in country's development. Tata Steel is working in Bichakundi area generation after generation and the common people are closely observing the work culture of company in Bichakundi Mines. The work culture of Tata Steel is far better than any other model mines. Previously due to blasting there was massive vibration and falling of flying chips, as a result people of those days suffered losses. But nowadays blasting is done by most modern state of art technology, as a result, the local people cannot feel the effects of blasting. With regard to working environment, dust generation and air pollution in mining area during mining operation and transportation is a natural phenomenon but company does regular water sprinkling on the public roads and mining faces for dust suppression to minimise air

pollution. Company is doing air monitoring, ambient air quality monitoring, water monitoring etc. and sending the report to Pollution Control Board, Odisha. Uses of eco-friendly equipment's has controlled noise pollution to certain extent. He suggested the company to look after the following issues:-

- i. Massive plantation drive in OB dump and abandoned areas.
- ii. Operate Heavy Earth Moving Equipment by bio diesel instead of diesel so that there will be less carbon emission.
- iii. Instead of diesel, company may induct electric HME which is prevalent in foreign countries.
- iv. Creation of three tier green belt at upper side, middle side of the Bichakundi village and near the mines so that dust and air pollution can be minimised.
- v. Environment Awareness drive should be done along with SHG, school students on memorable days like National Holidays & 3rd March Foundation Day etc so that people get aware of the environment.
- vi. Tata Steel has provided livelihood, place for dwelling houses in his lease area, drinking water through deep bore well for the local villagers, through mega water project clean drinking water is provided to the villagers.
- vii. Tata Steel should adopt Bichakundi village so that this village can be converted into a model village.
- viii. Provision of renewable energy.

10. Smt. Samita Lohar, SHG Member, Bichakundi

Smt. Lohar supported the public hearing because Tata Steel is providing facilities like school, healthcare, drinking water, school bus etc since long. Tata Steel Foundation has always been the front-runner in empowering the women. She is hopeful for such cooperation in future.

11. Ms Sarita Sirka, Ward No. 14, Bichakundi

Ms Sarita while supporting the public hearing stated from morning till night they utter the name of Tata Steel because of its various household products. Tata Steel always work for empowering women through various programme and they feel proud for attending those programme. TSF gives various important information through DISHA training. Through residential training it has been easy for a woman to take his own decision for every activity in her life. She is expecting many more such programmes.

12. Smt. Sulochana Bej, Ward No.3, Joda

Smt. Sulochana while supporting the public hearing stated that through DISHA project of TSF they could know leadership skills, stop child marriage, discrimination between man and women and many more. She himself along with this group could settle a family dispute. Tata Steel does water sprinkling on the roads to suppress dust and provide umbrella to the roadside vendors to protect from rain and sun. They are getting all sorts of facilities from M/s. Tata Steel Ltd.

13. Sri Ajay Sandil, Ward No.14, Bichakundi

Sri Sandil while supporting the public hearing stated that time again wild animal's move to Bichakundi area from the dense forest. So, he requested to provide hi-mast light in between Prem Basti and Santi Basti to keep a watch on the wild animals. He stated that the existing UP & ME schools are running in very old method which is nowadays obsolete and not conducive neither accepted for future carrier of the students. Thus, he requested to arrange for modern smart class and digital board in the existing schools.

14. Smt. Surekha Patra, Ward No.11, Kamarjoda

Smt. Patra fully supported the public hearing. In her address she stated that due to the effort of Tata Steel the women became able to gather strength to say something. They have been imparted training through Tata Steel. The identity of Joda is only because of Tata Steel and the company has also beautified Joda. Lastly, she requested for more and more employment for the local unemployed youths.

15. Ms Preeti Swain, Ward No. 5, Ajad Basti, Joda

Ms Swain supported the public hearing. She stated that various training like OLC and MRA was imparted at Jamshedpur through Tata Steel Foundation as a result it has enhanced their confidence level for which she has been selected in the interview. She informed that they have formed a group and started plantation job. She urged for similar trainings for all the youths.

16. Smt. Bimala Mahakud, Ward No.3, Joda

Smt. Mahakud while supporting the public hearing thanked Tata Steel for doing various development activities.

17. Sri Sankar Munda, Bichakundi

Sri Munda while supporting the public hearing stated that Bichakundi is surrounded by mines. The poor students of this area continue their study at a distant place. Due to financial crunch their study gets affected. He demanded to establish one mining diploma school with the help of Government so that desirous students can study free of cost. While appreciating demand for digital board and digital classroom by his previous speaker he added one more demand i.e. smart teachers through skill up gradation training.

18. Smt. Jharna Sur, Ward No.5, Azad Basti

Smt. Jharna supported the public hearing.

19. Smt. Bithika Dutta, Ward No. 5, Ajad Basti, Joda

Smt. Bithika while supporting the public hearing informed that due to training through DISHA project they are able to come out of the house and do something for the society and their area. She is hopeful that in future too this will continue.

20. Smt. Anjula Rani Bhattacharjya, Ward No.3, Joda

Smt. Bhattacharjya while supporting the public hearing informed that when her daughter was critically ill, she could get lots of help at Tata Steel Hospital. So, she thanked M/s. Tata Steel Ltd.

21. Sri Kunja Bihari Sethy, Ward No. 14, Bichakundi

Sri Sethy while supporting the public hearing stated that since long there is only one women's college at Joda. The girls get chance to study over there. Post 10th class the students are compelled to read in colleges at distant places like Barbil, Rimuli and Keonjhar and the poor students are not able to afford the expenditure of hostel. So, he requested to establish one college as Tata College at Joda so that students of local area will be able to study. While appreciating demand for digital board, digital classroom, smart teachers through skill up gradation training by his previous




speakers, he said it is only possible when it will be strengthened with computer lab. Further, he demanded for bricks fencing instead of wire fencing at existing schools at Bichakundi so that anti-social activities within the school premises will be stopped at evening time which is destroying its tranquillity.

22. Sri Debadutta Patra, Ward No.14, Bichakundi

Sri Patra while supporting the public hearing informed he has recently completed his graduation. He thanked his councillor for his initiatives for various developmental jobs in Bichakundi area. He suggested for coordination with Tata Steel to carry forward these developmental jobs. So he requested Tata Steel to engage one young man or women as village coordinator so that many developmental jobs can be implemented.

23. Sri Dinesh Bihari, Ward No.11, Kamarjoda

Sri Dinesh in his address stated that nobody knew Joda before 100 years. Due to developmental jobs done by Tata Steel, the name of Joda was bloomed in India's map. There was no road infrastructure, no vehicle, which could be started only after presence of Tata Steel in this area. Bichakundi was also surrounded by forest but with the commencement of mining by Tata Steel people could know this area. As M/s. Tata Steel Ltd is carrying out many developmental jobs he supported the public hearing.

24. Smt. Sanjana Behera, Ward No.3, Joda

Smt. Behera supported the public hearing because she got one spices mixture machine for which she is able to earn something.

25. Ms Saraswati Chatamba, Ward No.3, Joda

Ms Chatamba while supporting the public hearing stated that Tata Steel Ltd has done many developmental jobs in the field of education, skill development, driving training etc. She is hopeful for many more developmental jobs for their welfare because if considered from needle to aeroplane, Tata Steel Ltd has its contribution but it has never invested for making alcohol and gutka. So, she is hopeful that Tata will always think for the good of the society.

26. Smt. Kamala Munda, ward No. 14, Bichakundi

Smt. Munda supported the public hearing.

27. Sri Kaushik Mukherjee, Ward No.7, Joda

Sri Mukherjee while supporting the public hearing expressed his happiness for the decision taken by Tata Steel for enhancement of production and expansion of mine. He stated that since his childhood he is associated with Tata Steel and managing his livelihood. Tata Steel Ltd and Odisha is partner in development and advancement. In this regard this is another staircase. Due to expansion, certainly there will be movement of more heavy earth moving machineries, result in adverse environment impact. In past Tata Steel Ltd has taken many precautionary steps to minimise adverse effect on environment. He hopes in future also Tata Steel will take similar measures to mitigate environment issues and maintain ecological balance because track record of Tata Steel has always been the best. He stated that in every event Tata Steel extended its hand be it relief during super cyclone, Phailin or various developmental jobs being done by Tata through its Rural Development Society for the youths which is helping to create their future.

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28. Smt. Saudamini Naik, Councillor, Ward No.2, Boneikela

Smt. Saudamini during her address to the gathering stated the hearing is being done for expansion of Bichakundi Mine and public hearing is being organised at ward No.14. She raised a question can Tata Steel do anything for other wards too leaving Ward No. 14. She is the domicile of Boneikela Basti and a girl belonging to Scheduled Tribe. She has claimed that electric pole has been erected by Tata Steel on her registered land without their permission. She told the company can also challenge her if they have sufficient document regarding that. She told that they are not against Tata Steel and if this mine will close everybody will suffer and the whole area will be deserted, then where they will go. She said that everybody of that area belong to her own and even she considers Tata Steel as her own. She agreed that Tata Steel has accepted them, given them employment and done so many thing for them but expressed her pain for neglecting Boneikela Basti by not calling them for Ward Sabha in Joda Municipality and public hearing. She alleged Thakurani Reseve Forest & Siddhamatha Reserve Forest has been forcefully acquired by Tata Steel. She stated that maximum people of their area are dependent upon forest product and 80% people are managing their livelihood by selling woods, leaves etc. She stated that they believe forest as their mother because forest is providing them livelihood, saving their lives from disease by providing medicines etc. then why company is destroying the forest and not doing afforestation by planting that much of trees, whereas, it is the sole responsibility of the company to plant the trees. She alleged why Joda Municipality conducted Ward Sabha at Ward No. 1 & 3 without calling the people of Baneikala Basti. She asked question to the audience will they accept had this public hearing been done in Ward No.1 instead of Ward No.14. So she asked the audience will they oppose or not when their rights will be hampered. Nevertheless, she demanded their rights. She grieved in front of Tata Steel Chief that the higher Authorities of the company are taking their salary and going away but never looked at the interest of Boneikala village. The villagers are surviving only by availing benefits from Government Yojanas not from Tata Steel. She stated that Joda, Banspani, Khuntpani, Boneikala basti are coming under Revenue village so why Boneikal Basti is neglected. Moreover, the villagers of Baneikala Basti were being blocked at the main gate and not permitted inside to place their opinion in the public hearing. She stated that during construction of DAV School assurances was given for free education for 10 students and some employment as per their qualifications, but nothing has been done. She wanted this public hearing should be done at Boneikela Basti Mouza by cancelling the same. She told that a drain has been constructed from Boneikala colony on their private land but since age old they were requesting for compensation but have got nothing till date.

29. Smt. Padmabati Munda, Bichakundi

Smt. Padmabati supported the public hearing.

30. Smt. Sakuntala Purty, Bichakundi

Smt. Sakuntala supported the public hearing because she Tata Steel has provided driving training by which she is earning her livelihood by driving auto.

31. Sri Niranjan Bohidar, President, Joda Bikash Parishad, Ward No.6, Joda

Sri Bohidar whole heartedly support the expansion of mine and enhancement of production on behalf of Joda Bikash Parishad. He stated that without Tata the existence of Joda and Joda Municipality consisting of 14 Nos. of wards would not be possible. He was happy to express that Tata Steel will take all possible measures with modern state of art technology to control pollution so that their area will be protected. But at the same time he felt sorry to say that there is a School named Satya Sai Bidya Mandir at Ward No. 6 which is currently in a miserable condition. As a




President of Joda Bikash Parishad he demanded Tata Steel to support the existing Satya Sai Bidya Mandir, established in 1971, situated in the vicinity of Tata Steel lease area because the condition of this school is pitiable, and they are even unable to pay salary to their teachers. He requested Tata Steel for engaging at least 5 nos. of teachers with minimum wages, so that the children of daily wage earner, wood seller will be benefitted. He agreed with the demand placed by his previous speaker for mid-day meal for the students of Bichakundi School. He requested to extend mid-day meal to Satya Sai BidyaMandir too. Further, it is appreciable that Tata Steel is giving employment in direct/indirect basis, but still many educated youths are wandering in search of a job and it would be better if Tata Steel treats the direct and indirect employees equally by giving same amount of salaries for the same qualification. Otherwise, it is creating a discrimination between the directly and indirectly appointed educated youths. Lastly, he requested company to fulfil those two demands so that they will be greatly benefitted.

32. Smt. Shrabani Dey, Ward No. 7, Joda East Township

Smt. Dey in her address requested everybody to extend support to M/s. Tata Steel Ltd for building a green, beautiful, healthy and self-independent India.

33. Smt. Basanti Badaik, Ward No.14, Bichakundi

Smt. Badaik while supporting the public hearing stated that the educated and less educated people get employment with the expansion of mine.

34. Smt. Rukmani Dakua, Bichakundi Basti

Smt. Rukmani while supporting the public hearing stated that they are associated with Tata Steel since long. Had there no mine in this area, the residents of Bichakundi would not have managed their livelihood. Kenth Hutting, Kundur Hutting, Kundurnallah, Kamarjoda and Banspani are connected with Bichakundi and depend upon mines like them. Lastly, she thanked Tata Steel for their welfare and demanded for one bus service for college going students like they have provided for the school students.

35. Sri Dhaneswar Patra, Bichakundi

Sri Patra supported the public hearing.

36. Smt. Pankajini Giri, Bichakundi

Smt. Pankajini supported the public hearing because they all are dependent upon mines. They will be benefitted by getting employment if the mine operates.

37. Ms Bindya Baby Patra, Bichakundi

Ms Bindya Baby while supporting the public hearing urged that the mines should run because Tata Steel has done so may work for them since long. Through "RISHTA" project they are able to facilities stop child marriage, construction of road, drinking water, providing 100 Ac land to farmers for cultivation, education facilities for ST and SC students so that everybody are benefitted.

38. Ms Beauty Naik, Bichakundi

Ms Beauty supported the public hearing.

39. Ms Sweety Naik, Bichakundi

Ms Sweety while supporting the public hearing expressed that jobs like digging of ponds, provision of livelihood, education etc. has been done by Tata Steel. Education is such a thing, if one gets educated then the whole family can depend upon that person. She requested Tata Steel to establish one English medium school at Bichakundi same like provided at Joda so that the local children can move forward.

40. Sri Ajay Naik, Boneikela

Sri Naik while supporting the public hearing informed that Tata Company is the best company among all the company in their area with respect to performing activities like safety, education and many other activities. He stated the necessity of hi-tech instruments and specialist doctors at Tata Steel Hospital so that people of their area need not go to Cuttack or Bhubaneswar. He requested to provide football coach to groom up the local player and bring fame as a state and national level player, one diploma college at Joda so that students need not have to go outside and after completion of their studies shall get employment in the local companies. There are lots of educated youthswandering for jobs and they shall get employment only in Tata Steel Ltd. Lastly, he requested employment for local educated unemployed youths, massive plantation to minimise dust pollution, to give attention for restricting approach of wild animals towards villages and development of the local area.

41. Sri Akhil Oram, Bichakundi

Sri Oram while supporting the public hearing informed that in absence of cremation ground at Bichakundi area, the local people are facing difficulties to burry or cremate the dead body at a designated place. So, he requested one cremation ground at a distance of 2 KM from Bichakundi ward for burial or cremation of the dead body. He requested one concrete road or bituminous road from Bichakundi to Joda because during rainy season the kuccha road become unfit for movement.

42. Smt. Neha Oram, Bichakundi

Smt. Neha while supporting the public hearing requested for Karate training at Joda for self-defence of women.

43. Ms Munia Oram, Bichakundi

Ms Oram whole heartedly supported the public hearing.

44. Ms Malati Lohar, Ward No.3, Hudisahi

Ms Malati supported the public hearing. She thanked Tata Steel a lot for providing training on women empowerment etc. through DISHA project by which they are able to develop their own area. Lastly, she gave her consent for this project so that people will be benefitted.

45. Sri Harish Chandra Mahakud, Bichakundi

Sri Mahakud while supporting the public hearing stated that people have expectations for getting a job and live a comfortable life with the expansion of mines. Opening of this mine is the necessity of this area. He gave importance for education, skill development & technical trainings. He requested to start one computer class to spread the knowledge of specific applications of Artificial Intelligence.




46. Sri Ajit Kumar Patra, Ward No. 14, Bichakundi

Sri Ajit requested to form a team to assess the educational and technical qualifications of youths of their area and a list need to be prepared for providing them employment. He informed that elephants often enters their villages and the villagers used to push them towards rail line and other areas to get rescue, as a result already three nos. of elephants have died in rail accident. So he requested Forest Department to take care of the elephant movement and their safe passage. Lastly, he said in absence of internet in Dalpahar area, the students are compelled to move towards forest area for online classes, which is getting difficult for them.

47. Sri Sukanta Bana, ward No. 1, Boneikela


Sri Sukanta raised question to Tata Steel Management that what they have done for Joda and Keonjhar District during their 93 years of mining operations. Tata Steel is counted No.10 in the world. He claimed that out of its total company in India, Tata Steel is earning total 75% of its profit from Keonjhar District only. Then what Tata Steel has done for the people of Keonjhar District. He told that everybody knows without Tata Steel existence of Joda is nil. He agreed that Tata is doing road and all developmental jobs. During 2008 Tata Steel introduced free treatment for the local but did not inform the common public that free treatment will be provide on showing the ration card only. People are deprived of getting free medical treatment without having a ration card. He told that only employees of Tata Steel are getting free treatment and sometimes they are also failing to get adequate treatment. He thanked Tata Steel Foundation for referring his son to Tata Main Hospital but due to harassment, he was compelled to return back. He stated that the local vendors are not getting contract rather outside vendors from Kolkata, Tata and other places are getting the job. He suggested for promoting local vendors so that Joda people will get engagement. It was decided to give employment to 20 persons from every wards in the Joda Municipality but after 18 months' time it could not be possible and after initiatives by GM only 5 to 6 persons could be engaged. So he suggested company to fulfil their commitment. He informed that he has come to Joda 25 years back and he knows that Tata Steel has been helping a lot but the help could not reach to the needy and appropriate person. He requested Tata Steel Management to provide medical facility to those who have not ration card also, free education to 10 students from each ward and establish one diploma or ITI so that poor people will not be deprived of studies. Lastly, he supported the public hearing and requested Tata Steel Management to visit all the words and take the feedback of the people to know the reality about what he has said above and should focus on providing education, health and employment to the local people.

48. Sri Rabi Oram, Bichakundi

Sri Oram while supporting the public hearing requested for tuition and coaching classes for the schoolchildren for getting proper education and after completion they should work with Tata Steel only. He expressed his dissatisfaction for few oppositions regarding the hearing as there is no life without Tata Steel in that area.

49. Ms Dimple Gope, Ward No.3, Hudisahi

Ms Dimple supported the public hearing because Tata Steel has done so many skill development training like tailoring, driving and nursing. One tailoring centre has been opened at Joda for women and after 1 ½ months of training they become employable. He hopes for many more such beneficial activities and if the mine operates people will be benefitted.




50. Smt. Debaki Gupta, Ward No.3, Hudisahi

Smt. Gupta supported the public hearing because Tata Steel has been doing so many developmental jobs in this area. She thanked Tata Steel and urged to run the mine so that people will be benefitted.

51. Smt. Gayatri Karua, Ward No.3, Hudisahi

Smt. Karua supported the public hearing as Tata Steel has provided them many opportunities. It provides awareness training to save the youth from getting wayward. Tata steel is such a company which always works for the betterment of the people.

52. Sri Judhisthar Naik, Bichakundi

Sri Naik supported the public hearing.

53. Sri Churchill Ku. Mahakud, Banspani

Sri Mahakud during his address said if Tata Steel has done everything then everybody would have supported the hearing in the presence of District administration. What is the need of so many police cordoning the public hearing site? He advised for door-to-door survey for all the developmental jobs done by the company which the previous speakers had narrated. He stated that being a 100 years company Tata Steel has not provided any facility because for CT scan they go to local Mohta hospital and pregnant women to goes to Keonjhar for doing ultrasound. He claimed that he is a domicile of that area and they have also given land for mining activities. He stated that company has applied for expansion of mine where 13 times more excavation will be done and questioned how the company is given permission for public hearing and who says the forest will not get destroyed. If Tata Steel will do excavation 13 times more than the present production, will it give employment to the tune of proposed production level? He said that the company is making huge profit by transporting ores but not giving basic payment to the labours doing manual mining. When Tata Steel will not give employment as per enhancement capacity of production then on which basis they will support the public hearing. He was annoyed that Tata Steel is doing excavation of huge quantity of ore from here but there is only one small plant established here whereas iron ore from this area cater the needs of the plant at Jajpur. He blamed Tata Steel for deliberately making the proposed Nayagarh Plant a failed project with the help of former MLA and established the plant at Gopalpur. He warned that they would not allow the mines to operate. Let the company first show with proof of land documents how many speakers really belonged to that place who have placed their opinion. Those are really registered have been blocked at the gate and are unable to access inside. Lastly, he warned the real fight will begin from now. They will fight for their right.

54. Sri Pradyumna Ku. Behera, Bichakundi

Sri Behera while supporting the public hearing said that his father was working in Tata Steel as mining foremen, his brother is working at Joda East Iron Mine and he is working at Bichakundi. Instead of opposing and closing the mine, he suggested everybody to think for employment of their future generation. The development of this area will be possible due to mining operations only. He stated that they are dependent upon mines because they have no land or alternate earning source. He witnessed all sorts of facilities have been provided by the mines as he is residing there since 42 years. People are claiming for not getting employment in mine but first of all it is important to see whether they are that qualified to get a job in the mine. He stated that mines should start and run smoothly then only they will have their livelihood. He demanded for better education facility.




55. Ms Sini Champia, Bhuyan Roida

Ms Champia while supporting the demands that has been placed by the earlier speakers further demanded for employment and equal pay to the educated youths according to their qualifications. She belongs To Bhuyan Roida Basti and till date Tata Steel has not provided any facilities to that Basti except one bore well. There is no communication facilities to move from Bhadrasahi to Roida or to reach Kundrupani creating lots of difficulties for movement. She demanded for communication facilities and to provide one BSNL network tower so that studies won't get hampered.

56. Ms Subhadra Patra, Bhuyan Roida

Ms Patra while supporting the public hearing extended her thanks to Tata Steel for providing employment. She requested Tata Steel Ltd (TSL) to extend necessary help to handicapped persons of Joda block, provide internet facilities and help to get caste residence certificate without any hassle so that it won't become an obstruction for higher education.

57. Smt. Manorama Gope, Bichakundi

Smt. Manorama supported the public hearing.

58. Ms Lalita Sirka, Bichakundi

Ms Sirka while supporting the public hearing expressed that TSL is helping the drop out students for their higher studies free of cost through RBC and she hoped in future also TSL will continue this activity.

59. Sri Sushil Naik, Bichakundi

Sri Naik while supporting the public hearing demanded for providing a football playground and for construction of gallery for sport lovers at Bichakundi.

60. Sri Kunu Munda, Ward No.13, Khuntpani

Sri Munda while supporting the public hearing stated that TSL has not done any developmental jobs for Khuntpani, Talangsahi and Ghagasahi. Even the Deep bore well has been left incomplete and no water connection has yet been done till date. School children are facing problem due to bad road condition. He demanded for road development, drinking water facility & medical facilities.

61. Smt. Tulasi Bobonga, Sarpanch, Bhuyan Roida

Smt. Tulasi wholeheartedly supported the public hearing and stated that if TSL will continue its expansion project, then nobody will stay in poverty. Whenever public hearing is conducted all the people try to attend it to listen about the developmental jobs being taken up by the company in the nearby areas. In Bhuyan Roida there are no other opportunities for earning. However, TSL is providing employment and all sorts of facilities to them. People of Bhuyan Roida are dependent upon Tata Steel Mines for earning their livelihood.

62. Ms Kalpalata Patra, EC Member (SHG), Ward No. 14, Bichakundi

Ms Patra while supporting the public hearing told that all the 14 wards of Joda Municipality depends upon TISCO. Tata Steel has been doing its mining operations here since 100-150 years




where presently our 3rd generation is working. TSL has provided good education & medical facilities. She demanded for construction of a room for SHG members and to provide a school for the dropout students & employment of the youth.

63. Ms Jyotshnarani Modi, Bhuyan Roida(GP)

Ms Jyotshnarani supported the public hearing.

64. Smt. Tribeni Behera, Bichakundi

Smt. Behera while supporting the public hearing demanded for completion of half built temples and for renovation of Tarini temple.

65. Mr Kudrat Khan, Bichakundi

Mr Kudrat Khan supported the public hearing.

66. Sri Prashant Apat, Ward No.11, Kamarjoda

Sri Apat during his speech expressed that TSL has been working here since last 114 years, but not even a single developmental work costing Rs. 14 has been done till date by the company. He questioned the elders how many of their family has got employment in the company. Nobody has got employment except a few, then why the senior citizens of the village are blindly supporting the company? If the senior citizens will support this generation then only it will get vice versa. He also told that they are paying Rs.2500-3000/- per student as tuition fee for 4th standard students in Tata DAV School and Rs.1500/- as bus fare which is very high. The company has been established on the land of the villagers but what it has done. Further he raised his concern that why the name of the school has been given as Tata DAV, it should be only DAV School. With regarding to Environment dust generation is huge during the raw material transportation from Bichakundi to Ferro Alloys Plant, Jodaand all the dust generated is going where? It is polluting the village Kamarjoda, He told that no plantation job has been taken up by the Company only chakunda tree has been planted, is this called plantation? Company should plant fruit bearing trees. Very soon their area will be like Titilagarh. Further he raised his concern that like Gorumaisani Mines, day will come here that there will be no more ore left out. People will stay as it is their birth place but mines will be closed. During the year 2014, they have raised few concerns and written documents was submitted in which the then Collector, Sub-Collector, Sri Sanatan Mohakud have put their signature, but it is a matter of regret that after every assurance no issues have been fulfilled till now. He stated the medical treatment quality in Tata Steel hospital is very poor. As it is operating since 114 years there would have been 114 nos. of technologies in the hospital. But whenever they go for treatment, the Doctors refer them to Keonjhar and Cuttack. Even due to poor medical treatment in Tata Steel hospital, the employees of the company are going to other hospitals for treatment. He also alleged that the company could not even construct a road, had assured to recruit for 200 nos. of posts in the year 2014 but not a single appointment has been given. He requested the participants that public hearing is not only meant for supporting the company rather the grievance should be placed in the forum so that company will provide the benefits. He submitted the written documents to the Government authorities.

67. Sri Pawan Kumar Naik, Bichakundi

Sri Naik while supporting the public hearing requested the Company to give more priority on social responsibility and give effort to increase the wage rate to develop the economy of their locality.

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68. Sri Jaganath Panigrahi, Councillor, ward No. 3, Joda

Sri Panigrahi while supporting the public hearing told that Tata Steel is doing a lot of work still there are lacunas in many fields. He told as it is a mining area the facilities which is to be given by the Govt. is being provided by Tata Steel. But, he raised his concern with regard to Medical facilities at Joda, which is still not a well-equipped hospital, have no ventilator facility, at times due to many medical complications when family members of the patient needs to refer the patient to TMH Jamshedpur they are facing lot many problems. Therefore, he requested for enhancement of the medical facilities at Joda. He further requested for construction of road in this area and work towards women empowerment for their employability. Further, he informed that there is a huge gap between the salary of Company employee and Contractual employee which needs to be balanced. In many cases whenever the Vendor changes, the employees of previous vendor are retrenched and not allowed by the new Vendor to work. He requested the company to look after such types of issues for the benefit of the people.

69. Sri Jagannath Mahakud, Ward No. 13, Banpani

Sri Mahakud while supporting the public hearing raised his concern that raw materials will be exhausted if production will be enhanced up to 13 times at a stage. He requested for transportation of ore through Truck only. He further requested for supply of water to Sargitalia and Khuntpani for agriculture purpose.

70. Smt. Basati Podar, Kamarjoda

Smt. Podar told that their residential houses are present just below the Gangaigora pit for which due to blasting operations the houses are getting damaged and it should be repaired by the company. She further requested to repair the drain in their area as people are facing problem to cross across.

71. Smt. Lily Munda, Kamarjoda

Smt. Munda raised her concern that their residential houses are getting damaged and mud from the mines entering to their houses during rainy season. She requested to look after these issues and to cut the drain in their area.

72. Smt. Chitraseni Munda, Kudursahi, Kamarjoda

Smt. Munda raised her concern that their Basti is situated just around 100 meters distance from the Gangaigora pit and due to blasting operations, their houses has got damaged. They have informed the authorities of the company but no action has been taken up by the company to repair their houses. Further she told that even after submission of valid documents to the contractors, they are not providing employment to them rather the contractors are appointing from the other states like Jharkhand and Chhattisgarh. Whenever they approach the Contractor for employment, they have been told that their documents are not valid. She questioned whether people of Kudursahi Ward No. 11, 12 & 13 are really illiterate that instead of giving them chances people are recruited from outside. She requested that the Gangaigora pit should be operated directly by the company not through contract and employment should be provided to the local people those who have Land patta. The Contractors are giving very less salary to the employees as compared to directly recruited employees. Lastly, she demanded to provide them house and to give direct employment to the local people instead through contractors then only they will support the public hearing or else they will sit on strike in Gangaigora Mines if the aforesaid issues are not attended to.




73. Mrs. Sandhya Patra, Vice Chairman, Joda Municipality

Mrs Patra while supporting the public hearing told that Joda Municipality consists of 14 wards, so instead of speaking for any particular ward all wards should be taken as a whole i.e. Joda. Since the inception, in Tata Steel 3-4 generations have been working in this company and in past also without any demand of the Joda residents, Tata Steel was doing all sorts of developmental jobs in the locality. Presently also, the Company has provided facilities like medical, roads, drinking water lights etc to them. Tata Steel has always supported Joda. In past the people of Joda locality were using water from Sona River for drinking purpose but now the company has provided them pure drinking water through bore well and overhead tanks and nobody should forget that. She was optimistic that certainly more employment will be generated after expansion of the mines. In Joda there is no agricultural land, and their livelihood is depending upon the Mines only. If the mine will operate then only people will be benefitted. She further requested the company that whatever issues has been raised by the Councillors different wards of Joda Municipality should be attended by the company management be it employment or any other issues. She also requested the participants to support the proposed project for benefit of Joda people.

74. Sri Ratikanta Kumar Patra, BhuyanRoida

Sri Patra while supporting the public hearing told that in past there was no medical facility at Roida and in OMDC medical there is no facility for treatment of the patients. Once his mother was sick and got treated at Joda Medical and now she is well. Most of the people of Roida village are working in Tata Steel at Bichakundi. He said that he has full support to Tata Steel not because he is an employee of Tata Steel and he don't even know whether he can ever get a job in that company but still health is a most important issue. Job can be done anywhere but it's important first to remain healthy. As he has got that facility he will always support Tata Steel.

75. Sri Suvendu Ku Das, Joda Segregation

Sri Suvendu fully supported the public hearing.

76. Sri Kartik Chandra Behera, Banspani

Sri Behera supported the public hearing.

77. Ms Chinmayee Mahakud, Bichakundi

Ms Mahakud while supporting the public hearing requested for providing a Tailoring centre at Bichakundi for the female.

78. Ms Rikita Nag, Bichakundi

Ms Nag supported the public hearing.

79. Ms Poonam Lohar, Bichakundi

Ms Lohar supported the public hearing.

80. Sri P N Mukhopadhy, Ward No.7, Joda

Sri Mukhopadhy supported the public hearing because Tata Steel has done many developmental jobs in the area.




81. Sri A. KGiri, Ward No.7, Joda

Sri Giri fully supported the public hearing.

82. Sri Ankit Oram, Bichakundi

Sri Oram while supporting the public hearing informed that he is a student of 3rd year Mining Diploma. He told that since long Tata Steel is operating the Mn. mines in this area and now Iron ore will also be produced from this mine. He demanded to install a Plant either at Bichakundi or at Joda for utilization of raw materials produced from the mine so that locals will be benefitted.

83. Sri Guru Charan Lohar, Ward No. 14, Bichakundi

Sri Guru while supporting the public hearing told that after expansion of the mine further development of this area will be held.

84. Sri Rajesh Laguri, Bichakundi

Sri Rajesh while supporting the public hearing requested for employment.

85. Sri Rajesh Kumar Munda, Ward No.10, Joda West

Sri Munda while supporting the public hearing told that the contractors are demanding Rs.10,000/- to Rs.15,000/- for processing their document to provide employment at Tata Steel Ltd which is very difficult for the villagers to give. Therefore, he requested the company to provide direct employment to the locals and the skilled youths.

86. Sri Saroj Giri, Ward No:10, Joda West

Sri Giri supported the public hearing.

87. Sri Ajit Mahanta, ward No. 14, Bichakundi

Sri Mahanta fully supported the public hearing because TSL in past has done many developmental jobs and in future also the company will continue its support.

88. Sri Purna Chandra Patra, Joda

Sri Patra while supporting the public hearing told that many people here demanded employment. Though this is correct, but water plays a vital role for the inhabitants. Without water they cannot live. But Tata Steel through TSF, looking towards the future, has dug around 200 ponds and well in this area thereby conserving ground water for the present and future generation. Company is planting trees as per Govt's norms ie, 1: 4 trees and providing fruit bearing trees to the villagers who have planted these trees in the acres of land for which in future also the villagers can manage their livelihood from the fruit bearing trees. Further he raised his concern that the contractors are bringing labours from the outside states for working here as a result of which the labourers are staying in the rented house in all the wards of Joda Municipality and after few years they are making Aadhar card and voter ID due to which the population of Joda is increasing which is a concern for this area and creating negative environment here. So, the company should look after this issues not to enter outsiders to Joda.




89. Smt. Kumari Mahakud, Bichakundi

Smt. Mahakud supported the public hearing.

90. Smt. Nandini Majhi, Bichakundi

Smt. Nandini while supporting the public hearing told that Joda is at 7 KM distance from Bichakundi and it is very difficult to go to Joda for Computer coaching. Hence requested for a computer coaching center at Bichakundi.

91. Ms Laxmi Munda, Bichakundi

Ms Laxmi supported the public hearing.

92. Ms Balma Munda, Bichakundi

Ms Munda while supporting the public hearing told that TSL is a big company and they are managing their livelihood by working in the mines at Bichakundi. She requested to make the mine operate soon.

93. Sri Hemanta Ku Mohanta, Joda Segregation

Sri Hemanta fully supported the public hearing.

94. Sri Bhabani Shankar Patra, Bichakundi

Sri Patra while supporting the public hearing told that during Covid period Tata Steel was the only company who was paying salary to the employees sitting at home. He requested Company to manage the speed limit of the Mahiwal buses.

95. Sri Sanjay Sharma, Banspani

Sri Sharma fully supported the public hearing.

96. Sri Sameer Kumar Tirki, Bhuyan Roida

Sri Kumar fully supported the public hearing.

97. Ms Jyoti Jonko, Bichakundi

Ms Jyoti while supporting the public hearing requested the Company to convert the dispensary to 20 bedded at Joda.

98. Ms Priya Sandil, Bichakundi

Ms Sandil supported the public hearing.

99. Sri Sumant Kumar Mahanta, Joda Segregation

Sri Mahanta supported the public hearing.

100. Sri Biky Patra, Bichakundi

Sri Patra supported the public hearing.

101. Sri Mangal Khalko, BhuyanRoida

Sri Mangal supported the public hearing.

102. Sri Umakanta Apat, Ward No:11, Kamarjoda

Sri Apat supported the public hearing.

103. Sri Naba Mishra, Ward No:2, Baneikela

Sri Mishra supported the public hearing.

104. Sri P Venkat Rao, Ward No. 2, Baneikela

Sri Rao supported the public hearing.

105. Sri Ram Sharma, Ward No:1, Kalapahar

Sri Sharma while supporting the public hearing requested that their houses at Ward No. 1 should not be demolished because they are staying there with family.

106. Sri Jeevan Sandil, Bichakundi

Sri Sandal supported the public hearing.

107. Sri Binod Majhi, Ward No:9

Sri Binod supported the public hearing.

108. Sri Goma Hara, Ward No. 14, Bichakundi

Sri Hara supported the public hearing.

109. Sri Dasaram Champia, Khandbond

Sri Dasaram supported the public hearing.

110. Sri Laxmikanta Naik, Baneikala

Sri Laxmikanta while supporting the public hearing raised his concern that they came to know that due to mining operation the Nepali basti will be demolished for which they are in afraid condition. He requested to give them support and not to demolish the Nepali basti.

111. Sri Balaram Munda, Khandbond

Sri Balaram supported the public hearing.




112. Sri Muna Karua, Bichakundi

Sri Muna while supporting the public hearing raised his concern that the system of TSL is ~~not~~ good. He admitted that TSL is doing a lot of developmental job. But education standard in this area is zero. He wanted to know why the children of TSL employees are not studying in Bichakundi School and taking education outside. It is evident from this that the education standard is not good here. Further he raised the issue of Joda Medical and stated that whenever any patient is serious, the Joda hospital advise us to shift the patient to Keonjhar, Cuttack etc for better treatment, but they are not financially sound to shift the patient to other places. He asked those labours attended the public hearing will Tata Steel give them their salary for that day. Further he raised another issue stating that their daughters and sisters are reading in Joda Women's college and on many occasions, they are attending their classes and exams by getting lift from others like bike and camper etc. Would have been there a Bus facility for their daughters to go to Joda Women's College.

113. Sri Anand Patra, Bichakundi

Sri Anand supported the public hearing but demanded employment for his son in TISCO.

114. Sri Rabindra Patra, Bichakundi

Sri Patrasupported the public hearing.

115. Sri Abhinash Munda, Baneikela Basti

Sri Munda while he opposing the public hearing raised his concern that earlier it was committed by the company that 10 students from their basti will study in DAV school, but it has been seen that not a single student from their basti is studying in DAV school which is a non-compliance to their commitment. The bore well installed by the Company is under breakdown and not working, in spite of their several request, the said bore well is not repaired till date. As a result, they used to drink the water from the nalla for which they are fallen sick frequently and they do not have the money to get treatment in the medical. Hence, he requested for a regular survey/visit of the things provided by the company.

116. Sri Prashant Kumar Patra, Bichakundi

Sri Patra supported the public hearing.

117. Sri Sanjay Mohanty, Baneikela

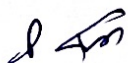
Sri Mohanty supported the public hearing for proposed expansion.

118. Sri Pradeep Kumar Hembram, Ward No:9, Joda Segregation

Sri Pradeep supported the public hearing.

119. Sri Gopal Behera, Ward No:10, Joda

Sri Behera supported the public hearing.




120. Ms Ushasini Patra, Bichakundi

Ms Ushasini while supporting the public hearing requested the company to provide a bus for the students for going to Joda Women's College. Further she told that she had gone to Jamshedpur for attending a training for 2-3 days only, but 2 or 3 days is not enough for learning. Hence, she requested that similar training programme should be organized at Joda so they can at least learn something.

The Regional Officer, SPCB, Keonjhar read over the issues raised by the public in the hearing. Sri Awnish Kumar, Chief Manganese Mines (FAMD) of M/s. Tata Steel Ltd responded to the issues raised. Sri Ghasiram Murmu, OAS- (SAG), PD, DUDA, Keonjhar gave concluding remarks of the Hearing.1

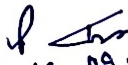
The issues raised by the public and corresponding comments of the applicant were prepared in Odia and English and it is annexed with the proceedings as Annexure I & II respectively, list of the oral deliberators and participants in the hearing is annexed as Annexure III& IV respectively. Twelve numbers of written representations received during public hearing is annexed as Annexure-V (a to l). The video graph of proceedings are recorded and submitted in pen drive (1).

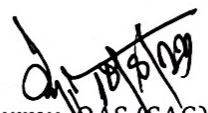
Hearing ended with thanks to the chair.

Er P Kar

Regional Officer

State Pollution Control Board, Keonjhar


10.08.2023


Sri. Ghasiram Murmu, OAS (SAG)
PD, DUDA, Keonjhar